


**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 05.09.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.70/2017	-	Hearing	621A (210)/2011 & 2012	L-1 Identity Solutions Operating Company Pvt. Ltd. & Another

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
	CS BISWAJIT GHOSH 9900901974	The Applicant	

PCS for petitioner is present. This application is filed for violation of provisions of Section 210 of Companies Act, 1956 for the financial year 2011 and 2012. PCS has further informed that one more application is filed by the petitioner bearing CP No.83/17 for violation of provisions of Section 210 of CA, 1956 for the financial year 2010 and 2011.

PCS requested the Tribunal to club both the petitions and pass a common order. Since the applicant has filed two separate applications for violation of same provision of CA, 1956 for the year 2010 and 2011, therefore, these two applications can be decided by a common order.

These two applications are clubbed together and we have heard the PCS.

List it for orders on 21.09.2017.


MEMBER (J)


MEMBER (T)